

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 515 of 2020
Company Appeal (AT) (Insolvency) No. 516 of 2020

IN THE MATTER OF:

**Panna Pragati Infrastructure
Pvt. Ltd. & Anr.**

...Appellants

Versus

Amit Pareek & Ors.

...Respondents

Present:

**For Appellants : Mr. Abhijit Sinha and Mr. Soumya Dutta,
Advocates**

For 1st Respondent: Mr. Rajesh Gautam, Advocate

ORDER
(Through Virtual Mode)

04.06.2020 Heard Mr. Abhijit Sinha, learned counsel for the Appellants.

Mr. Rajesh Gautam, Advocate representing Respondent No. 1 submits that since he has only been briefed yesterday by his client and he has not received the paper-book, he would not be able to address this Appellate Tribunal today.

In view of this, the matter is adjourned 'for further hearing' on **9th June, 2020 at 12.00 Noon.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/RR/